## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.118/2016

M/s Friends Computer

...Petitioner

Versus.

M/s Etheric Brothers

...Respondent

Present: None.

This case has been received by transfer from the Hon'ble Punjab and Haryana High Court, Chandigarh. It be entered in the relevant register. Affidavit dated 05.11.2016 of service was filed by learned counsel for the petitioner. The matter is adjourned for further hearing to 08.03.2017. Notice to counsel for the petitioner be issued. Report from the Registrar of Companies, Punjab and Chandigarh be called about the respondent-company's master data showing the latest address.

(Justice R.P. Nagrath)
Member(Judicial)

Despatisha

(Deepa Krishan) Member (Technical)

February 21, 2017